

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

**No. 81 /A.** The Vacancy position of the Jharkhand Superior Judicial Service including future vacancies likely to be accrued till 31<sup>st</sup> March, 2026 is notified in the following manner:-

By direct recruitment from Bar(25%)-Rule 4 (a)	By promotion from Civil Judge (Sr. Division) on the basis of merit-cum-seniority (65%)-Rule 4(b)	Promotion (by way of selection) through limited competitive Examination(10%)-Rule 4(C)
03	00	06

*\*If the candidates are not available for 10% quota, or are not able to qualify in the examination, then vacant post shall be filled up by regular promotion.*


Dated: 21<sup>st</sup> March, 2025

By order,  
Sd/- Manoj Prasad  
Registrar General

Memo No. 1379 /Apptt.

Dated Ranchi, the 21<sup>st</sup> March, 2025

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi for uploading the above notification in the official website of the High Court of Jharkhand.

  
Registrar General  
21/3/25